

DIVISION BENCH  
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/299(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>NIRBHAY MERCHANTS PVT LTD VS REGISTRAR OF COMPANIES KOLKATA</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearance(via video conference/physically)**

Mr. Abhishek Kumar Pandey, CS ] For Petitioner

Mr. Chandan Ji, AROC ] For RoC, Kolkata

**ORDER**

1. Ld. Counsel/Professional for the parties present.
2. Report of RoC, Kolkata has been filed.
3. Post this matter for orders on **14.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**